

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 131 of 2015 & IA Nos. 335 of 2016 & 311 of 2017**

**AND**

**Appeal No. 114 of 2015 & IA No. 190 of 2015**

**Dated: 26<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**Appeal No. 131 of 2015 & IA No. 311 of 2017**

**In the matter of:**

**Texus Infrastructure & Power Projects Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-1

Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-3

**Appeal No. 114 of 2015 & IA No. 190 of 2015**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant(s)**

**Vs.**

**Texus Infrastructure & Power Projects Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Anand K. Ganesan  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua  
Mr. S.R. Pandey for R-6

Mr. Sachin Datta, Sr. Adv.

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **13<sup>th</sup> & 14<sup>th</sup> November, 2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

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